

portions in the country. Jobs are not easily available to the educated youths despite the Government's assurance time and again to take measures to solve the unemployment problems very soon. Graduation is an essential qualification for all posts, barring a few. The statistics reveal that every year there is a constant increase in the number of educated unemployed. But they do not get jobs. Therefore, the Central Government should give sympathetic consideration to the question of increasing the upper age limit for recruitment in Central Government services and make an announcement in this regard very soon so that more employment opportunities could be provided to the educated unemployed persons and they could be saved from going astray.

[English]

(viii) Need to delete Forest pig from the List of Wild Life Protection Act to safeguard the interests of cultivators of Andhra Pradesh

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada) : Forest pigs damage sugar-cane, ground nut, vegetables etc crops in Guntur, Adilabad, Karimnagar, Nizamabad, Warangal, Khammam, Nalgonda, Cuddapah, Ananthapur and Kurnool districts in Andhra Pradesh. The loss of crops due to these wild boars runs into several crores of rupees. In Gusajale Co-operative Sugar Factory area several hundreds of acres of sugar cane crop was completely damaged by other wild boars. Farmers are fearing to grow sugar cane, so the factory is not in a position to receive adequate sugar cane, which is a great loss to the Farmers, Share holders and workers. But because wild boars is covered under Wild Life Pro-

tection Act, killing of this animal will become offence. So the villagers are not able to take any action even though they are suffering a lot. There is urgent need on the part of the Government to examine this issue and take necessary steps to bring amendment to Wild Life Protection Act deleting wild boar from the list of wild animals to safeguard the interests of villagers near the forest areas.

12.50 hrs.

DEMANDS FOR GRANTS (GENERAL) 1991-92

[English]

Ministry of Agriculture, Ministry of Food and Ministry of Rural Developments.

MR DEPUTY SPEAKER : The House will now take up further discussion on the Demands for Grants of the Ministries of Agriculture, Food and Rural Development.

Kumari Uma Bhatti to continue

[Translation]

KUMARI UMA BHARTI (Kharajaho) : Mr. Deputy Speaker, Sir, in continuation of what I said yesterday I would like to state that rural development in our country has never been taken seriously, i.e. agriculture, village industries or handicrafts. That means earlier we were a predominantly agricultural country having faith in religion but now after 44 years of independence, efforts are being made to make it an industrial and secular country. I feel that we have miserably failed on both the scores. If I start explaining how we failed in secularism, it will be irrelevant, but I must dwell on how we failed on economic front now that I am speak-